

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**Supplementary
Item No. 1**

**CP(CAA) No. 36/Chd/Hry/2022
(2nd Motion)**

**Under Section 241 & 242, CA 2013
R 11 NCLT**

In the matter of:-

ASM (India) Investments Pvt. Ltd and others ...Transferor Company

AND

CJ Darel Logistic Limited ...Transferee Company

Present: Mr. Atul V. Sood with Mr. Nahush Jain, Advocates for the petitioner companies.
Ms. Radhika Suri, Senior Advocate with Mr. K.V. Singhal, Advocate for Reserve Bank of India

Learned counsel for the petitioner is directed to file a short note raised in the proposal at least one week before the next date of hearing. List the matter on 15.02.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

-sd-
(Harnam Singh Thakur)
Member (Judicial)

January 19, 2023
SM